

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 209  
(IB)-1164(ND)2019

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. Kredo Beauty Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)


SHRI. NARENDER KUMAR BHOLA,  
HON'BLE MEMBER (T)

PRESENTS:

Advocate Gautam Singhal & Rajat Chaudhary for Liquidator

ORDER

Renotify this case on 27.01.2021.

  
(T.S. SINGH)  
COURT OFFICER